

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhusan, Member**

Petition No. 9/2003

In the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from January 2001 to July 2001.

Petition No. 10/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from December 1994 to September 1996

Petition No 11/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from October to December 2000 and March-April 2002

Petition No.12/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from September to December 2001

And in the matter of

GRID CORPORATION OF ORISSA LTD.	PETITIONER
Vs		
TRANSMISSION CORPORATION OF ANDHRA PRADESH & OTHERS	RESPONDENTS

The following were present:

1. Shri R.K. Mehta, Advocate, GRIDCO
2. Ms. Suman Kukreti, GRIDCO

ORDER
(DATE OF HEARING: 24.3.2004)

The Commission in its order dated 22.7.2003, had directed the Secretaries, Department of Energy/Power in the States of Orissa and Andhra Pradesh along with Chief Executives of the petitioner and the respondent, APTRANSCO to mutually discuss the issue of payment of outstanding dues with a view to arriving at an amicable solution. Thereafter, no substantive progress was made and the hearings fixed had to be adjourned at the request of one party or the other.

2. The Commission has received a fax message from Department of Energy, Government of Orissa, praying for adjournment of these petitions for at least 3 months on the ground that though the parties have expressed their willingness to have mutual discussion, the discussions at Governmental level could not take place. Shri R.K. Mehta, who appeared for the petitioner made a similar request for adjournment. None was present on behalf of the respondent, APTRANSCO.

3. In view of the request made, these petitions be re-notified for hearing on 13th July 2004.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 25th March 2004